

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 611
IB-645/ND/2022

IA/02/2024, IA/6631/2023, IA/6634/2023

IN THE MATTER OF:

Mr. Kishore Bora

...PETITIONER

Vs.

**M/s. Naman Broadcastings and
Telecommunications Pvt. Ltd.**

...RESPONDENT

Section

U/s 7 of IBC, 2016

**Order delivered on 03.07.2024
HYBRID HEARING (PHYSICAL & VC)**

Coram:

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Financial Creditor

:

For the RP

:Adv. Hitesh Sachar

ORDER

IA/02/2024

Ld. Counsel on behalf of RP is present. For further submission in matter, list the matter along with other IAs on **29.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)